# COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 250 OF 2014 & IA NO. 409 OF 2014 APPEAL NO. 284 OF 2014 & IA NO. 452 OF 2014 APPEAL NO. 297 OF 2014 & IA NO. 178 OF 2015 APPEAL NO. 42 OF 2016

Dated: <u>09<sup>th</sup> November, 2017</u>

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N.K. Patil, Judicial Member

#### APPEAL NO. 250 OF 2014 & IA NO. 409 OF 2014 APPEAL NO. 284 OF 2014 & IA NO. 452 OF 2014

#### In the matter of:

Biomass Energy Developers Association & Ors. ...Appellant(s) Vs. Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s) Counsel for the Appellant (s) : Mr. Ashwin Ramanathan for Mr. K. Gopal Choudhary Counsel for the Respondent(s) :

## APPEAL NO. 297 OF 2014 & IA NO. 178 OF 2015

#### In the matter of:

M/s The South Indian Sugar Mills Association & Ors. .... Appellant(s) Vs. Andhra Pradesh Electricity Regulatory Commission & Ors. ....Respondent(s) Counsel for the Appellant (s) : Mr. Ashwin Ramanathan

Counsel for the Respondent(s) :

## APPEAL NO. 42 OF 2016

#### In the matter of:

Southern Power Distribution Co. of Andhra Pradesh Ltd. & Anr.			Appellant(s)
Biomass Energy Developers Association & Ors.			Respondent(s)
Counsel for the Appellant (s)	:	Mr. Ashwin Ram	anathan
Counsel for the Respondent(s)	:		

# <u>ORDER</u>

At the request of the learned counsel for the appellant, list the matter on <u>18.01.2018.</u>

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt